

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 20th March, 2019

NO. LJ (B) 17/2019/67 - In exercise of the powers conferred by sub-section (1) of Section 20 of the Code of Criminal Procedure, 1973 the Governor of Meghalaya hereby appoints with immediate effect the following Non-MCS Officers as Executive Magistrates and further under sub-section (2) thereof, as Sector/Zonal Magistrates/ Static Surveillance Team, Flying Squad in connection with the forthcoming General Election to the Lok Sabha – 2019 for a period up to the end of the Election process.

SL. NO.	Names of Officers and Designation	Jurisdiction of the conferment of the power of Executive Magistrate	To be placed with District/Sub-Division
1.	Shri S. Rani, Assistant Director Horticulture.	South West Khasi Hills District, Mawkyrwat.	Deputy Commissioner, Mawkyrwat.
2.	Shri J. Gashnga, General Manager DC&IC, Mawkyrwat.	-do-	-do-
3.	Shri C.E. Wahlang, Executive Engineer, Water Resources.	-do-	-do-
4.	Shri L. Lyngdoh, District Social Welfare Officer.	-do-	-do-
5.	Shri M. Kharnaier, Executive Engineer PWD (Rds) Ranikor.	-do-	-do-
6.	Shri B. Shylla, District Agriculture Officer.	-do-	-do-
7.	Shri K.C. Nongrum, Executive Engineer, DRDA.	-do-	-do-
8.	Shri M. Mawroh, Executive Engineer PWD (Rds), Mawkyrwat.	-do-	-do-
9.	Smti P.P. Lyngdoh, Div. Soil & Water Conservation Officer.	-do-	-do-
10.	Shri L. Momin, Executive Engineer PHE, Mawkyrwat.	-do-	-do-
11.	Kum. H. Sahkhar, CDPO ICDS, Mawkyrwat.	-do-	-do-
12.	Shri H.J. Marwein, Functional Manager DC&IC.	-do-	-do-
13.	Smt. H. Papang, Superintendent of Fishery.	-do-	-do-
14.	Shri O. Mawthoh, Industrial Promotion Officer, DC&IC.	-do-	-do-
15.	Shri A. Lyngdoh, Border Area Development Officer, Ranikor.	-do-	-do-

16.	Shri R. Nongdhar, Sub-Divisional Officer (PHE).	-do-	-do-
17.	Shri R.D. Pakyntein, Asstt. Executive Engineer, PWD (Rds).	-do-	-do-
18.	Shri C.A. Sangma, Sub-Divisional Officer (PHE) Ranikor.	-do-	-do-
19.	Shri Banteen M. Kharkongor, Agricultural Development Officer.	-do-	-do-
20.	Shri B.M. Kharkongor, Range Officer, Social Forestry.	-do-	-do-
21.	Shri B. Kharmon, Border Area Development Officer, Mawkyrwat.	-do-	-do-
22.	Dr. R. Pyrtuh, AH & Vety. Officer.	-do-	-do-
23.	Shri C. Buam, District Statistical Officer.	-do-	-do-
24.	Shri D. Kyndiah, Asstt. Executive Engineer PWD (Rds), Nonghyllam.	-do-	-do-
25.	Shri V. Sangma, Assistant Research Officer, Planning.	-do-	-do-
26.	Shri R.B. Dkhar, Asstt. Executive Engineer, PWD (R) Ranikor.	-do-	-do-
27.	Shri S. Nongsiej, Industrial Promotion Officer, DC&IC.	-do-	-do-
28.	Dr. F.A. Sangma, AH&Vety. Officer.	-do-	-do-
29.	Shri K. Nongsteng, Sub-Divisional Officer, PWD (Rds) Mawsaw.	-do-	-do-
30.	Shri W. Wahlang, Range officer, Soil & Water Conservation.	-do-	-do-
31.	Smt. B. Lyngdoh Mawnai, Assistant Employment Officer.	-do-	-do-
32.	Shri E. Kharkrang, Asstt. Soil & Water Conservation Officer.	-do-	-do-
33.	Shri K.M. Umlong, Inspector of Legal Metrology.	-do-	-do-
34.	Shri Y. Lyngdoh, Senior Co-operative Officer, SRCS.	-do-	-do-
35.	Smti B. Nongtraw, Sub-Registrar of Co-Operative Society, Mawkyrwat.	-do-	-do-
36.	Smt. S. Nongbet, AH&Vety. Officer.	-do-	-do-
37.	Shri L. Sohlang, Senior Co-operative Officer, SRCS.	-do-	-do-

38.	Shri J. Thyрниang, Sub Inspector, O/o SDSEO.	-do-	-do-
39.	Shri F.G. Syngkon, Functional Manager, DC&IC.	-do-	-do-


(E.M. Donn),

Joint Secretary to the Govt. of Meghalaya,
Law (B) Department.


MEMO.NO. LJ (B) 17/2019/67 -A,

Dated Shillong, the 20th March, 2019

Copy to:-

1. Director of Printing & Stationery, Meghalaya, Shillong for publication of the above Notification in the Extra-Ordinary Gazette of the Govt. of Meghalaya.
2. The Chief Electoral Officer, Meghalaya.
3. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat, with reference to letter No. SWK/EL.7/L.S-2019/Z.M/S.O/2019/2, Dt. 11.3.2019.
4. Personnel A.R (A) Department.
5. Election Department.
6. Data Entry Operator, Law (A) Deptt. for uploading in the Meghalaya web site.
7. Director of Information and Public Relation, Meghalaya, Shillong

By Order etc.,


Joint Secretary to the Govt. of Meghalaya
Law (B) Department.